



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12th September, 2022

NOTICE

Please take notice that the following matters listed on 13.09.2022 in the Court-IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later:

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022 (PH)	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr. With	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
2.	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021 (PH)	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer Deepayan Mandal	Shadab S Jan Prerana Wagh Nishit Dhruva A.K. Mishra
3.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 (PH)	Bank of India Vs. Naresh Seth With	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi

4.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
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By order of Hon'ble Chairperson

-Sd/-

Registrar